

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

ORDER

The police stations Rajouri Garden Metro Station and Janakpuri Metro Station with regard to the cases relating to trial of offences against children, violation of child rights and the cases under POCSO Act are hereby assigned to the Court of Ms. Richa Manchanda, ASJ (FTSC) (POCSO)-01 and Ms. Aditi Garg, ASJ-06 (POCSO) respectively, for disposal in accordance with law with immediate effect.

Vinod Kumar

(VINOD KUMAR)
PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT) *N*

5659

11239-11253

No. _____/Cases Transfer/Gaz./PDJ West/2023 Dated, Delhi the 02/5/23

4 Copy forwarded to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi.
3. The CMM/ACMM, West District, Tis Hazari Courts, Delhi.
4. The Judicial Officers Concerned.
5. The Branch Incharge, Filing Section, General Branch, West District, Tis Hazari Courts, Delhi.
6. The Branch Incharge, R&I Branch, West District to display the same on the display boards at conspicuous place of West District, Tis Hazari Courts, Delhi.
7. The Branch Incharge, Facilitation Center, Tis Hazari Courts, Delhi.
8. The Reader to the Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
9. The PS to the Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
10. The Director, Directorate of Prosecution, Tis Hazari Courts, Delhi.
11. For uploading on LAYERS.
12. For uploading on centralized website through LAYERS.
13. The Secretary, Delhi Bar Association, Tis Hazari Courts, Delhi.

Vinod Kumar

PRINCIPAL DISTRICT & SESSIONS JUDGE
(WEST DISTRICT) *N*